

THE HIGH COURT OF MANIPUR AT IMPHAL

ADVERTISEMENT

Imphal, the 20th November, 2014

No.HCM/A-28/80-Estt/Vol-IV(Pt)/ 18538 Applications are invited for filling up 1 (one) (which may increase) post of Library Assistant in the High Court of Manipur in the scale of Rs.5200-20200 + Grade Pay of Rs. 3000/- p.m. plus other allowances as admissible under the Rules.

Details alongwith Application Form may be downloaded from the High Court Website - <http://hcmimphal.nic.in>.

Last date for submission of Application Form is on the **10th December, 2014**.

Sd/-

(**N. ROJIT SINGH**)

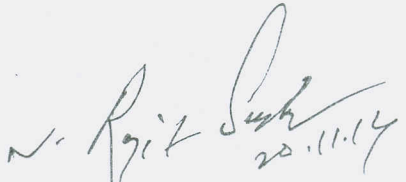
JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR

Endt. No.HCM/A-28/80-Estt/Vol-IV(Pt)/ 13539-46

Date : 20/11/2014

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same and the details and the application form (MS Excel format) in the official website of this Registry.
4. The Director, Doordarshan Kendra, Imphal - for favour of wide announcement.
5. The News Editor, ISTV, Imphal - for favour of wide announcement.
6. The News Editor, Impact TV, Imphal - for favour of wide announcement.
7. The Editor : 1) Sangai Express (English) ; 2) Hueiyen Lanpao (Manipuri) - with a request to publish the above advertisement in the esteemed daily in a print area of not more than **10 cm x 25 cm** for **2(two)** alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
8. Notice Board/Guard File/Concerned File.


JOINT REGISTRAR (ADMN./PM & P)
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR AT IMPHAL

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Imphal, the 20th Nov 2014

No.HCM/A-28/80-Estt/Vol-IV(Pt)/ 18547 Applications are invited from the citizens of India as defined in Article 5 and 6 of the Constitution of India for filling up one post of **Library Assistant**, which is likely to increase, in the High Court of Manipur in the scale of pay of Rs. 5200-20200+ Grade Pay Rs.3000 P.M. plus other allowances as admissible under the Rules.

1.	Total No. of Vacant Post	1 (One), which may increase
		Unreserved - 1
		OBC - 0
		SC - 0
		ST - 0
2.	Essential Qualification	Graduate with degree/diploma in Library Science from a recognised University having proficiency in the use of Computer.
3.	Desirable	Law Graduate.
4.	Age	Not less than 18 years and not more than 38 years of age as on 1 st November 2014. The upper age limit will be relaxable by 5 years in case of candidates belonging to SC and ST category and 3 years in case of candidates belonging to OBC.
5.	Examination fees	Rs. 700/- (Rupees seven hundred) only [Rs. 500/- (Rupees five hundred) only in case of candidates belonging to SC/ST] by Banker's Cheque/Demand Draft drawn from any branch of SBI (payable at Imphal) in favour of Registrar General, High Court of Manipur.
6.	Last Date of submission of application	10 th December, 2014.
7.	Issue of Admit Cards	Will be notified later.

HOW TO APPLY

Step 1:-

Download the application form (MS excel format) from the website <http://hcmimphal.nic.in>

Step 2:-

Type-in the necessary details in the application form.

Step 3:-

Send a soft copy of the filled in application form (MS excel format) to the email address imphal.hcm@gmail.com & hcm_imphal@yahoo.co.in

The email should be sent from your email ID provided in the application form (Sl. No. 13).

The subject line of the email and the attached excel file name should be "Your Name – Library Assistant Post". (Photo and signature are not required in the soft copy application form)

Step 4:-

Submit the hard copy of the application form either by post or in person to the **Registrar General, High Court of Manipur, Imphal, Mantripukhri-795002**, duly signed by the applicant on or before 10th December, 2014. Along with Banker's Cheque/Demand Draft to be drawn from **any branch of SBI (Payable at Imphal)** for Rs. 700/- (Rupees seven hundred) only [Rs. 500/- (Rupees five hundred) only in case of candidates belonging to SC/ST] in favour of **Registrar General, High Court of Manipur.**

NOTE :

1. *Applicants are advised to fill up their application form correctly, properly and completely otherwise their application will not be accepted.*
2. **Enclosures:**
 - a) *Photostat copy of Certificate showing educational qualification and date of birth.*
 - b) *Certificate for SC/ST/OBC, if applicable.*
 - c) *2 (two) extra coloured passport size Photographs.*
 - d) *Self addressed Stamped (Rs.22/-) envelope of the size of 23x10 cm.*
3. *Those applications submitted by post or in person/by hand to this Registry after the last date of submission are liable to be rejected and no request whatsoever will be entertained.*
4. *Date of oral Interview will be notified on the Admit card issued.*
5. *No. T.A., D.A. will be paid for appearing in the Oral Interview.*
7. *The Registry reserves the right to reject any application which are not in proper form / incomplete. Screening of the application forms will not be done at the time of form submission.*
8. *Candidates already in Government services should apply through proper channel.*
9. *Any further changes to the notifications shall be published on our official website.*

Sd/-

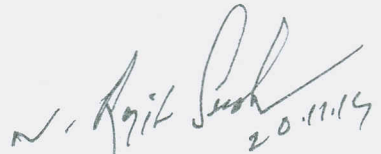
(N. ROJIT SINGH)

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20.11.14

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